

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 316

IA-4652/2022 IA-3716/2022

In

IB-78(ND)/2021

IN THE MATTER OF:

LH Asian Trade Finance Fund Ltd.

.....APPLICANT/PETITIONER

Vs

M/s Worlds Window Trading Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 03.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the PNB : Mr. RAJESH RATTAN, ADVOCATE

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **22.05.2024**.

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)